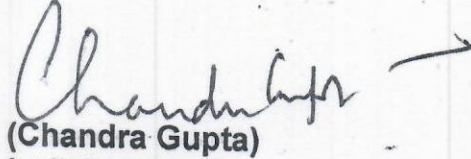


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SW)
DWARKA COURTS**

ORDER

Consequent upon Notification No. F01/06/2016HP-1/Estt. 6415-6422 dated 31.12.2018 of GNCT of Delhi, the cases of newly created Police Station "Mohan Garden" are hereby assigned to the existing court of Ms. Purva Sareen, ACMM, South-West District, Dwarka for disposal in accordance with law till further order received from Hon'ble High Court of Delhi, New Delhi.



(Chandra Gupta)

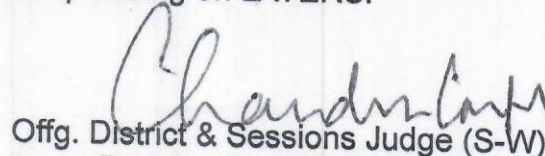
Offg. District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 16 72-1729 Judl./DWK/2019

Dated 23.1.19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. Ld. District & Sessions Judge (HQ), Delhi.
3. The District & Sessions Judge, East, New Delhi, South, South-East, North-East, Shahdara, North-West, West, North District, Delhi.
4. District & Sessions Judge Secretariat, Dwarka Courts.
5. The CMM (HQ) Tis Hazari Courts.
6. The CMM, (S-W) District, Dwarka Courts.
7. The Concerned Judicial Officers.
8. The Commissioner of Police, Police Headquarters, Delhi.
9. The DCP, South-West District, Dwarka District, New Delhi.
10. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
11. The A.O.(J)/B.I. Admn. Branch, Facilitation Centre, Computer Branch, Server Room, Pool Car, Care Taking Branch, Video Conferencing Branch, Library, General Branch, Cash Branch.
12. PRO/APRO, Dwarka Courts.
13. The Supdt., Tihar Jail, New Delhi.
14. The Incharge, Lock-up, Dwarka Courts.
15. The President/Hony. Secretary Bar Association, Dwarka, Tis Hazari, Patiala House, Karkardooma, Rohini & Saket Courts.
16. The Website Committee, Hindi & English, Tis Hazari Courts.
17. Notice Board, Dwarka Courts.
18. The Branch Incharge, R&I Branch for uploading on LAYERS.



Offg. District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.